

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION No. 106/2025 (WZ)

Sangram Subhash Divekar &ors APPLICANT

Vs.

State of Maharashtra &ors RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 i.e.,
 MAHARASHTRA RAJYA SAHKARI DUDH MAHASANGH
 MARYADIT

I, Mr. Pravinkumar Balabhai Parmar, Age about 50 years, Service, the Administration head of the Respondent No.5 herein, do hereby state on solemn affirmation, as under:

- 1) I say that this respondent has filed reply affidavit in the present matter on 4th February, 2026.
- 2) I say that this respondent has placed a purchase order for Electrostatic Precipitator (ESP) with the Original Equipment Manufacturer, M/s. Thermax on 27th January 2026 and accessories for the ESP with M/s Veda Engineering on 27th January, 2026. The Delivery of ESP was scheduled on 30th May, 2026 and installation was scheduled to be within 6 to 8 weeks safter delivery. ID Fan and Interconnecting Suction Duct for the equipment

has been received by this respondent on 6th, June 2026. The invoice of the same is annexed as Annexure A.

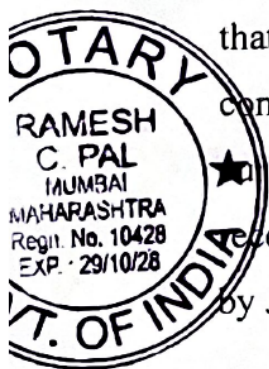
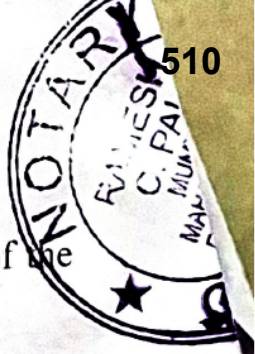
3) I say that the layout and civil drawing of the equipment for the ESP have been submitted by M/s Veda Engineering to us on 27th, April 2026.

4) I say that the Structural Consultant has visited the site on 9th, May 2026 for the BOQ of the Civil Works of the ESP and the BOQ has been submitted on 9th, June 2026.

5) I say that during the recent site meeting held at MAHANAND Varvand on May 22, 2026, M/s Thermax Ltd has expressed delay in the execution of the Fabrication Work of the equipment on account of West Asia War, which has affected the availability of Industrial Gas. Moreover, elections in Kolkata affected migration of manpower associated with the Job. I say that on account of the aforesaid reasons, M/s Thermax Ltd, has requested for extension of time for delivery of ESP till 15th July 2026. The letter dated 27.05.2026 from M/s Thermax Ltd is annexed as Annexure B.

6) I say that 11 KV HT Overhead Cable i.e., high tension electricity line of MSEDCL for the construction of a new coal yard has been re-routed and the construction work for new scientific coal yard has commenced. I say that fabrication of main column and structural fabrication work has been completed. Further, the RCC work for the column has been completed and painting is in progress. Balance structural material and MS sheet have been received at site for fabrication. I say that the construction will be completed by June 30th, 2026.

7) I say that while the installation of ESP and Coal Yard is in progress, additional safe guards have been undertaken in controlling of the dust during storage and handling. The same are as follows:



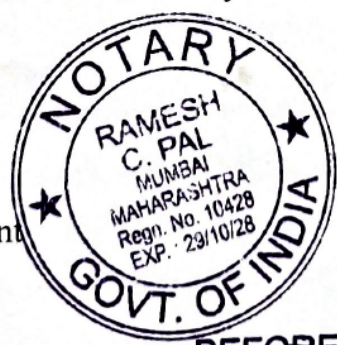
GOVT. OF INDIA

- a) Particle Size of the Coal has been gradually lowered from Initial Size 0 mm to 50 mm to 10 mm to 50 mm and finally to 10 mm to 25 mm thus reducing the dust.
- b) Stock of Coal Storage has been limited to the existing available storage. Coal Vehicle is delivered on day-to-day basis and no storage is done outside the existing shed.
- c) Water Mist is sprayed on the stocks during internal handling of the Coal for use in the Boiler

8) I say that to augment the boiler with the system of electrostatic precipitator, a period of 2.5 to 3 months is required and thus the operations of the unit shall be stopped tentatively from July 15th, 2026 and the same shall re-start after installation of the ESP.

9) I say that the status-report dated 10th, June, 2026 has already been submitted with the MPCB. The said Status Report is annexed as Annexure C.

Whatever has been stated hereinabove is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Pune on this 12th day of June, 2026.



know the Affiant
Advocate

APPLICANT
12/06/2026

P.B. PARMAR

Admin/Head-Legal/Estate/Security/Transport
Maharashtra Rajya Sahakari Duddh Mahasangh
Maryadit Mumbai
Western Express Highway, Goregaon (E), Mumbai-65.

BEFORE ME
[Signature]
RAMESH C. PAL
B.A., LL.B.
NOTARY GOVT. OF INDIA
REG. NO. 10428

NOTED & REGISTERED
Sr. No. 205 Page No. 14
Date 12/06/26

12 JUN 2026



Veda Engineering Pvt Ltd

201/202 2nd Floor ,Rohan Tower
Opp.Mega Mart,Pune -Mumbai Road
Dapodi ,Pune -411012

Ph No.020-27145313/27145314
vepl@vedaengg.com

GSTIN/UIN: 27AAACV6125A1ZR
State Name : Maharashtra, Code : 27

CIN: U51503MH1995PTC088646

E-Mail : vepl@vedaengg.com



IRN : 589ec6698085e1d6e6a6089d8bd08b7a45ddf0c8f2b34475de85949aa6279df5

Ack No. : 122632969143246

Ack Date : 5-Jun-26

Tax Invoice

U/S 31 OF GST Bill, 2017

Please note we are registered under MSME. our MSME UAN No:UDYAM-MH-26-0097615

Invoice No	: 2627VE20077	Purchase Order No	: VAR/PO/25-26/00265
Invoice Date	: 5-Jun-26	Purchase Order Date	: 27-Jan-26
Vendor Code	:	Kind Attn	: Mr. Dinesh Padwal
SO No	: B261369		: 7709584411
Delivery Challan No	: DC/SER/0043/2026-27	Transport Name	:
Delivery Challan Date	: 5-Jun-26	Vehicle No	:
Packing Slip	:	LR No	:

Billing Address

Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit.
Powder Plant, Pune Solapur Highway,
At Post Varvand, Taluka. Daund,
Dist. Pune - 412215, Maharashtra State.
Maharashtra, Code : 27
GSTIN/UIN : 27AAATM4973E1ZH
Contact Name :
Contact No.: /
Email ID.:
PAN NO. : AAATM4973E

Shipping / Delivery Address

Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit.
Powder Plant, Pune Solapur Highway,
At Post Varvand, Taluka. Daund,
Dist. Pune - 412215, Maharashtra State.
Maharashtra, Code : 27
GSTIN/UIN : 27AAATM4973E1ZH
Contact Name :
Contact No.: /
Email ID :
PAN NO. : AAATM4973E

Sl No.	Description of Goods	HSN/SAC	Unit	Quantity	Unit Price	Disc. %	Amount
1	ELECTROSTATIC PRECIPITATOR ACCESSORIES WITH ID FAN FOR BOILER ITEM CODE : ITEM012331 FAN, ID ASSLY- TMX,575M3/MIN,500MMWC, 55 KW, 50HZ,CW,415V, CRM, VFD SUITABLE, W/O LINER	84029020	Nos	0.45 Nos	39,50,000.00		17,77,500.00
Total				0.45 Nos			₹ 17,77,500.00

OUR PAN NO	: AAACV6125A	Output CGST @ 9%	1,59,975.00
OUR GSTIN NO	: 27AAACV6125A1ZR	Output SGST @ 9%	1,59,975.00
Veda Engineering Pvt Ltd		Grand Total	₹ 20,97,450.00
BANK	: Deutsche Bank - 000020509130028-SER		
A/C NO.	: 000020509130028		
IFSC CODE	: DEUT0784PBC		
BRANCH	:		
Declaration :			

Terms & Conditions

- 1) Payment made By Cross Cheque / DD /NEFT/RTGS only.
- 2) Interest @ 24% will be charged if payment is not made within 15 days of this bill as per the terms of sale already communicated to you.
- 3) All disputes to Pune Jurisdiction

FOR, Veda Engineering Pvt Ltd

Gautam Karunakaran

Digitally signed by
Gautam Karunakaran
Date: 2026.06.05 15:03:52
+05'30'

Authorised Signatory
E & O.E

Enviro Division



To,
M/s. MAHARASHTRA RAJYA SAHAKARI DUDH

MAHASANGH MARYADIT – MAHANANDA
Goregaon (East), Mumbai – 400065
Site: Varvand

Kind Attention:
Mr. VVLN Reddy
Mr. Akeel Ansari
Mr. Dinesh Padwal

Subject: Request for PO Amendment and Delivery Extension Due to Force Majeure Conditions

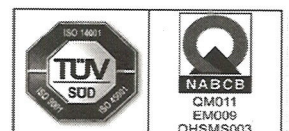
Dear Sir,

We sincerely regret the delay in execution of the ESP project against your PO No. VAR/PO/25-26/00264.

We would like to inform you that the delay has occurred due to unavoidable force majeure conditions beyond our control. The major reasons affecting the project execution are as follows:

1. Ongoing war-related situations have severely impacted the availability of industrial gases at the vendor's end, which are critically required for fabrication activities. This has directly affected manufacturing and fabrication schedules.
2. Due to the election situation in Kolkata and surrounding regions, there has been significant labor unavailability, resulting in disruption of fabrication and assembly activities.
3. The above circumstances have not only impacted your project but have also affected several ongoing projects across the industry supply chain.

Despite these challenges, we are taking all possible efforts on priority basis to expedite your project execution. Additional third-party manpower and resources have been deployed at extra cost to minimize further delays and ensure timely completion.



Enviro Division



Accordingly, the revised delivery schedule for the project is as below:

SO No. : E120400059

Project : ESP

Customer : M/s Maharashtra Rajya Sahakari Dudh Mahasangh Maryadit – Mahananda

Sr. No.	Description	Revised Delivery Schedule
1	Foundation Bolts	15-Jun-2026
2	Structure	15-Jul-2026
3	Staircase & Platform	20-Jul-2026
4	STR Bearings	15-Jul-2026
5	Monorail Structure	15-Jul-2026
6	Top & Bottom Hang Assembly	15-Jul-2026
7	CE Hanging Arrangement	15-Jul-2026
8	DE Mounting Assembly	15-Jul-2026
9	Casing	20-Jul-2026
10	Pent House	15-Jul-2026
11	I/L & O/T Nozzles	15-Jul-2026
12	Hopper	15-Jul-2026
13	GD Screen	30-Jul-2026
14	H.V. Assembly	20-Jul-2026
15	Collecting Electrode	20-Jul-2026
16	ESP Internal Assembly Components	20-Jul-2026
17	Discharge Electrode	20-Jul-2026
18	Purge Air Assembly	20-Jul-2026
19	ESP Internal Rapping Components	20-Jul-2026
20	Mechanical Accessories	20-Jul-2026
21	RAV Valve	20-Jul-2026
22	Slide Gate Manual	20-Jul-2026
23	Expansion Joint	20-Jul-2026
24	Microtapper Panel	30-Jul-2026
25	Rapper Distribution Board	30-Jul-2026
26	Auxiliary Control Panel	30-Jul-2026
27	TR Set & TRCC	30-Jul-2026
28	Cable & Accessories	30-Jul-2026
29	Electrical – Miscellaneous	30-Jul-2026
30	Insulation	30-Jul-2026
31	Cladding	30-Jul-2026
32	Special Toolings	20-Jul-2026
33	Commissioning Spares	20-Jul-2026





MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,
Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

MAHANAND/SMP PLANT VARVAND/

June 10, 2026

To,

**The Regional Officer,
Maharashtra Pollution Control Board, Pune**

Subject : Status report on conditional direction under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and 31 A of Air (Prevention & Control of Pollution) Act 1981

References :

- 1) Show Cause Notice Issued by the Board vide letter dated February 17, 2025
- 2) Reply submitted vide our letter dated February 22, 2025
- 3) Proposal submitted by SRO Pune-I vide No. MPCB-LEGAL-ACTIONS-271224025 dated March 22, 2025.
- 4) MPCB Letter No. MPCB/ROP/PD/2504210006 dated April 21, 2025
- 5) Our letter No. MAHANAND/Varvand/ dated April 24, 2025
- 6) Our Visit to MPCB Pune on October 1, 2025
- 7) Conditional direction under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and 31 A of Air (Prevention & Control of Pollution) Act 1981.
- 8) Our letter No. MAHANAND/SMP PLANT VARVAND/ 192 dated February 2,2026.
- 9) Visit of MPCB Officer Shri Jayant Doke at the Unit on March 5,2026.
- 10)Our letter No. MAHANAND/SMP PLANT VARVAND/211 dated March 6,2026
- 11)Our letter No.MAHANAND/SMP PLANT VARVAND/233 dated April 15,2026
- 12)NGT Hearing on April 15,2026

Sir,

With references to the above, Unit would like to convey the progress/status of various of various work as on June 9, 2026

**1) Installation of Electrostatic Precipitator with accessories
Status Report as on June 9, 2026**

- 1) Layout Drawing has been submitted.
- 2) Civil Drawing for the Equipment has been submitted
- 3) Equipment Manufacturing in progress at the Vendor's Workshop
- 4) ID Fan and Interconnecting Duct has been received at site.
- 5) Structural Consultant has visited the site for Civil Work and has been submitted the BOQ for the Civil Works

10/06/2026

Received on Bt.....

Shri
Clerk

R. O. M. P. C. B. Pune



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,
Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.
Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

During the recent site meeting held at MAHANAND Varvand on May 22, 2026 M/s.Thermax have expressed delay in the execution of the Fabrication Work on account of West Asia War affecting the availability of Industrial Gas and Migration of Manpower on account of Elections in Kolkatta. Attach is the letter from M/s.Thermax Ltd received on May 27th, 2026 referring to the discussions held at site on May 22nd, 2026.

2) **Re-routing of the 11 KV HT Overhead Cable (Pre-Requisite) for construction of New Coal Yard**

Status Report as on June 9,2026

KV HT Cable Re-Routing Work has been completed.

3) **Scientific Coal storage yard**

Constructions Work has commenced and is in progress. This work is likely to be completed by June 30th, 2026.

Status Report as on June 9, 2026(Photos Attached)

- 1) Fabrication of Main Column and Structural Fabrication Work has been completed.
- 2) RCC work for the Column has been completed, Curing is in progress.
- 3) Balance Structural Material and MS Sheet has been received at Site for Fabrication.

During the recent site meeting held at MAHANAND Varvand on May 22,2026, M/s Nilesh Construction have raised a constraint with regard to availability of Industrial Gases for Structural Fabrication Work on account of the situation emerging from the West Asia War and have requested for grant of extension time for completion of the work

Mail dated April 21, 2026 given earlier with regard to the above is attached

4) **Additional Precautions**

While the installation of ESP and Coal Yard is in progress additional safe guards has been taken in controlling of the dust during storage and handling



MAHARASHTRA RAJYA SAHAKRI DUDH MAHASANGH MARYADIT,
MAHANAND DAIRY, VARVAND,

Gat no. 2104/1B, Near Pune -Solapur Highway, Tal.-Daund. Dist.-Pune 412215.

Tel.No. 02119-29911 E Mail ID; mahanand.varvand@mahanand.in

- 1) Particle Size of the Coal has been gradually lowered from Initial Size 0 mm to 50 mm to 10 mm to 50 mm and finally to 10 mm to 25 mm thus reducing the dust.
- 2) Stock of Coal Storage has been limited to the existing available storage. Coal Vehicle is delivered on day-to-day basis and no storage is done outside the existing shade.
- 3) Water Mist is sprayed on the stocks during internal handling of the Coal for use in the Boiler

This letter along with documents is being submitted as a "Status Report" of the Ongoing Activities in progress as on June 9, 2026.

In view of the current scenario explained by both the Vendors M/s Thermax Ltd. and M/s Nilesh Construction beyond their control it is requested to provide us extension till September 30th, 2026 for installation and commissioning of the ESP System.

Approx the operations shall be stopped tentatively on July 15th, 2026 and would re-start after installation of the ESP.

Our genuine request my kindly be considered.

Thanking You

For Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit

Authorized Signature



Enclosures

- 1) Site Photographs
- 2) Photos of the Equipment Manufacture at Workshop of the Vendor
- 3) Letters from our Vendors

H.O. - Maharashtra Rajya Sahakari Duddh Mahasangh Maryadit, Mumbai, Mahanand dairy, Western Express highway,
Aarey milk colony, Goregaon (E), Mumbai -65, Ph- 02226856361/6596, E Mail : mnd@mahanand.in